

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 547 OF 2009

V.S.S.SASTRY

Appellant (s)

VERSUS

MINISTRY OF HUMAN RESOURCE DEVT.& ORS.

Respondent(s)

(With appln(s) for bringing on record addl. documents and office report)

Date: 31/05/2012 This Appeal was called on for mentioning today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

(VACATION BENCH)

For Appellant(s) Mr. Krishna Kumar Singh,Adv.for
M/S. Lawyer'S Knit & Co.

For Respondent(s) Mr. S.K. Verma,Adv.(NP)
Ms. Rekha Pandey,Adv.
Ms. Sadhna Sandhu,Adv.
Mr. D.S. Mahra ,Adv

UPON being mentioned by counsel the Court made the following
ORDER

As requested by counsel appearing for the
parties, list after the ensuing summer vacation.

[SUMAN WADHWA]
COURT MASTER

[RENUKA SADANA]
COURT MASTER